

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
LOK SABHA

UNSTARRED QUESTION NO.339  
TO BE ANSWERED ON 26.04.2016

**Grants to Special Schools**

339. SHRI M.B. RAJESH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of special schools for development of disabled children functioning in the country, State-wise;
- (b) the funds released/grants provided in this regard during each of the last three years and the current year, State-wise including Kerala;
- (c) whether there are huge dues in grant and delay in disbursement of such funds during the last three years;
- (d) if so, the reasons therefor; and
- (e) whether the Government proposes to enhance the honorarium of the teaching and non-teaching staff of such schools and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**  
(SHRI KRISHANPAL GURJAR)

- (a) & (b) A statement indicating the details of the special schools for development of disabled children functioning in the country and the funds released/grants provided in this regard during each of the last three years and the current year, State wise including Kerela under Deendayal Disabled Rehabilitation Scheme (DDRS) is at **Annexure**.
- (c) & (d) All complete proposals, which fulfill norms of the schemes, received during the financial year, are processed and grants considered subject to availability of funds. However, in case of deficiency in any of the documents/proposals, the grant is released only after rectification of the deficiency, in consonance with the provisions of General Financial Rules.
- (e) The matter is under consideration of the Department.

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Annexure referred to the reply to Lok Sabha Unstarred Question No.339 for answered on 26.04.2016

A statement indicating Number of Speical Schools, Beneficiaries and Amount Released under DDRS during the last three years and current year ( as on 21.04.2016)

Rs. in lakhs

S.No	Name of State	2013-14		2014-15		2015-16		2016-17 (21.04.2016)	
		No. of Spl. School assisted	Amount released	No. of Spl. School assisted	Amount released	No. of Spl. School assisted	Amount released	No. of Spl. School assisted	Amount released
1	Andhra Pradesh	84	1429.30	53	809.01	57	747.83	0	0
2	Assam	5	83.98	6	56.29	4	47.7		
3	Bihar	6	67.91	3	36.26	5	34.89		
4	Chhattisgarh	6	83.26	5	20.55	7	37.24		
5	Delhi	10	91.31	9	42.57	12	170.89		
6	Goa	0	0.00	1	10.09	1	8.87		
7	Gujarat	7	45.77	14	50.74	9	39.16		
8	Haryana	11	83.88	14	81.38	12	53.01		
9	Himachal Pradesh	3	17.43	2	4.89	2	5.75		
10	Jammu & Kashmir	0	0.00	1	0.21	0	0		
11	Jharkhand	0	0.00	1	0.77	1	0.41		
12	Karnataka	44	437.75	8	65.81	6	66.05		
13	Kerala	41	402.18	41	519.43	30	344.19		
14	Madhya Pradesh	7	47.49	12	109.88	16	75.89		
15	Maharashtra	13	100.29	29	162.60	17	90.81		
16	Manipur	11	185.19	19	118.52	16	173.43		
17	Meghalaya	1	15.45	4	23.84	5	28.24		
18	Mizoram	1	2.03	2	23.93	2	11.25		
19	Odisha	29	518.64	30	312.00	33	397.32		
20	Puducherry	1	6.28	1	7.18	1	14.83		
21	Punjab	2	10.18	11	120.61	4	37.11		
22	Rajsthan	17	120.49	15	85.87	17	102.6		
23	Tamil Nadu	16	230.58	10	40.09	17	157.94		
24	Telangana	0	0.00	56	656.84	48	699.64		
25	Tripura	2	25.14	2	8.44	1	1		
26	Uttar Pradesh	50	537.63	38	273.31	41	484.36		
27	Utrakhand	3	14.44	5	28.95	7	36.88		
28	West Bengal	22	233.61	13	86.50	26	223.02		
	Total	392	4790.21	405	3756.58	397	4090.31		